

(c) and (d). Three complaints have been received by the Delhi Police from Members of Parliament in this regard. One complaint relating to case FIR No. 351 dated 21-9-77 under section 363 IPC Police Station Mandir Marg about missing of one Ajit Kumar Dixit was received on 29-11-1977. The letter of the M.P. was acknowledged by the police vide their letter No. 33059/C&T-AC-V dated 13-12-77. In the above case wireless message giving details of the boy was sent to all Superintendents of Police in India. Hue and cry notices were circulated to all the police stations/police posts in Delhi and details were published in the Delhi Police Bulletin. Medical Superintendents of all hospitals in Delhi were also contacted. Police parties also visited Ghaziabad and Bombay. Despite best efforts there has been no clue of the missing boy yet.

Supply of power to Coal Mines

4210. SHRI YAGYA DATT SHARMA: Will the Minister of ENERGY be pleased to state:

(a) whether power cuts and labour trouble are at the root of the coal shortages in the country;

(b) if so, the steps taken or proposed to be taken for regular supply of power to the coal mines and to settle labour disputes to boost production of coal in the country; and

(c) the results achieved so far?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Power cuts and labour troubles are some of the reasons for the shortfall in the production of coal in the country.

(b) and (c). Continuous coordination is being maintained with the power stations authorities with a view to getting adequate supply of power for the coal mines. Steps have also been taken for the transfer of

surplus power from Orissa to Bihar to improve the availability of power to the collieries. Constant dialogue is maintained with the Union leaders to settle the workers' grievances. As a result of the steps taken the production of coal has started improving from July, 1978.

सिनेमा टिकटों में कालाबाजार

4211. श्री कचरलाल हेमराज जैन : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिल्ली और नई दिल्ली के सिनेमाघरों में सिनेमा टिकटों में कालाबाजार की ओर दिनाया गया है; और

(ख) यदि हाँ, तो उस को रोकने के लिए सरकार ने क्या कार्यवाही की है अथवा कर रही है और सिनेमा टिकटों में कालाबाजार को रोकने में सरकार के विफल होने के क्या कारण हैं?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शास्त्री) : (क) और (ख). फिल्मों का प्रदर्शन और उन के टिकटों की विक्री राज्यों/संघ शासित क्षेत्रों के अधिकार क्षेत्र में आते हैं। दिल्ली प्रशासन से सूचना एकत्रित की जा रही है और उस को सदन की मेज पर रख दिया जाएगा।

Full-Fledged T.V. Station at Ahmedabad

4212. PROF. P. S. MAVALANKAR:

SHRI HITENDRA DESAI:

SHRI F. P. GAEKWAD:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that Ahmedabad is one of the first ten major cities of the country where a full-fledged Television Station is not yet set up by Government even though such TV stations have already been sanctioned and started by Government in several smaller cities in India;